

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-518**

CP No.-57/241/242/ND/2020

IA/75/2021, IA/77/2021

**IN THE MATTER OF:**

M/s. Inteco Melting and Casting Technologies GMBH  
and Vinay Krishana Sethi & Others

**.....Applicant**

**SECTION**

U/s 241-242

**Order delivered on 10.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Ms. Parul Kashyap, Mr. Manu Yadav, Advs.  
For the Respondent : Mr. Anjuman Tripathy, Mr. Chandra Vardhan Singh  
for R 1 & R 2  
Mr. Saurabh Arora, Adv. for R 3 & R 4

**ORDER**

Ld. Counsel on behalf of the Petitioner is present. Ld. Counsels on behalf of the Respondents are present and submitted that they have filed their reply, however, reply of Respondent No. 5 is available on the e-portal of the Tribunal and reply of remaining Respondents are not available on the e-portal of the Tribunal. Ld. Counsels on behalf of remaining Respondents may approach the Registry and cure the defects, if any, so that it is reflected on the e-portal of the Tribunal. List the main matter i.e. CP No.-57/241/242/ND/2020 along with IA/75/2021 & IA/77/2021 on **05.06.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**